

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 128
Appeal No.- 32/252/ND/2021

IN THE MATTER OF:

B & B Probuild Pvt. Ltd. ... Appellant

Vs

ROC ... Respondent

Order under Section 252.

Order delivered on 08.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Appellant

:

For the ROC

: Ms.Sweety Kumar, AROC

ORDER

None for the appellant. Learned AROC states that they have not yet received the copy of appeal. Let, the copy of appeal be served within three days to ROC and Income Tax Department once again. ROC and Income Tax Department to file reply within three weeks, with copy in advance to the other side.

List on 04.05.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)